

NOTICE

In view of notification of Hon'ble High Court of Delhi no.373/estt/E-1/DHC dated 23.03.2020 circulated to court vide endorsement no. 3303-3324/Judl.Cir/FC/DWK/2020 dated 23.03.2020 of Family Courts, Headquarter, Dwarka, New Delhi, the cases fixed from 24.03.2020 to 04.04.2020 are adjourned to following dates in the court of Ld. Judge, South West District, Family Court, Dwarka, Delhi.

Cases Fixed For	Adjourned to
24.03.2020	01.07.2020
25.03.2020	18.04.2020
26.03.2020	02.07.2020
27.03.2020	03.07.2020
28.03.2020	04.07.2020
30.03.2020	06.07.2020
31.03.2020	08.07.2020
01.04.2020	09.07.2020
03.04.2020	25.04.2020
04.04.2020	18.07.2020

Copy of this notice be placed in each judicial files of above mention dates accordingly. The above notice be uploaded on website of Delhi District Court, Dwarka, New Delhi and also entered into CIS so that auto generated messages are received by all concerned. Copy thereof be also sent to Family Courts, Headquarters, Dwarka, Delhi.

Sd/-

(Pitamber Dutt)
Judge, Family Courts,
Dwarka, New Delhi
24.03.2020